NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-462 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Daimler Financial Services Pvt. Ltd. Vs. Value Makers International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION S

SIGNATURE

For the Petitioner (s)

: Mr. Raj Dev Singh, representative of the Counsel

for the Petitioner.

For the Respondent (s): None

ORDER

A request for adjournment is being made by the representative of the Petitioner submitting that there has been a demise in the family of the Petitioner's counsel.

At his request adjourned to 19th December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)

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